

Per Tribunal

Fixed for AH
on 24.8.95

MB
17.7.
fro DY Registrar.

24/8/95-11

None for the parties.

The applicant has
prayed for Compassionate
appointment.

In the circumstances,
OA is dismissed in
default.

alp.

Bhup
(B. S. Hegde)
M (J)

dr. 24/8/95
Order/Judgement (despatched
to Applicant, Respondent (s)
on 14/09/92)

\$
2/7 04/95